

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
Court No. 2  
CAUSE LIST**

**DATE: 17<sup>th</sup> October, 2014  
Time: 10:30 AM**

**HON'BLE MR JUSTICE Dr. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>AFTER NOTICE</b>				
1.	Appeal No. 73/2014.	M/s Ex-Servicemen Welfare Association. Vs. MoEF, Climate Change & Ors.	Mr. Ganesan Umapathy, Adv. For the Appellant. Mr. Vishwendra Verma and Niwakshi Verma, Advs. For R-1. Mr. Mangisuddin, Adv. For R-2.	
<b>FOR HEARING</b>				
2.	Appeal No. 33/2014 & M.A.No.312/2014 &M.A.No.313/2014.	Wazirpur Industrial Estate Welfare Society (Regd.) Vs. Delhi Pollution Control Committee.	Mr. Pawanjit S. Bindra Adv. For the Appellant. Mr. Narender Pal Singh, Adv. For R-1.	
3.	Original Application No. 159/2013 (M.A No. 762/2013, M.A No. 767/2013 & M.A No. 891/2013)	All India Lokadhikar Sangthan Vs. Govt. of NCT of Delhi & Ors.	Mr. R.S. Jena, Adv. and Dr. J. Samal, Advs. for the applicant. Mr. V.K. Tandon, Adv.for R- 1 Mr. Narender Pal Singh, Adv. for R-2 (DPCC). Mr. Rajiv Bansal and Kush Sharma, Advs. for R-3. Mr. Pinaki Misra, Sr. Adv. for Apex Chambers of Commerce Industry Ms. P.B. Singh, Adv. for R – 5 (MOEF).	
4.	Original Application No. 64/2014 & M. A.No.137/2014.	Rahul Shukla V/S Triveni Engineering & Industries Ltd. Ramkola Unit.	Mr. M.C. Mehta & Mr. Ajay Sipahiya, Advs. for the Applicant. Ms. Anunaya Mehta, Adv. For R-1. Mr. Abhishek, Adv. & Mr. S.L. Gundli, Sr. LO (CPCB), Adv. For R-2. Mr. Pradeep Misra & Mr. D.K. Dhayani, Advs. for R-3. Mr. Raman Yadav, Adv. for Respondent No. 4 & 5.	

5.	Original Application No.173/2013 & M .A. No.280/2014, & M.A.No.115/2014	Anil Kumar Nanda & Anr. Vs. MoEF & Ors.	Mr. Siddharth Mishra and Mr. A.A. Dash, Advs. for Applicant. Mr. Vikas Malhotra, Adv. For R-1. Mr. Amar Gupta Adv. For R-2. Mr. A.K. Panda, Sr. Adv. For R-3 & 4. Dr. Seema Jain adv. For R-5. Mr. Bedashree Borah, Adv. For R-6 & 8. Mr. T.V.S. R Sreyas, Adv. For R-9. Mr. Joel, Adv. For R-11. Mr. Raj Panjwani, Sr. Adv. for R-7,14,15,20 & 22. Mr. Priya Kumar, Adv. for R-17. Mr. Amit Agarwal, Adv. For R-21. Ms. Yogmaya Agnihotri, Adv. For R-23. Mr. Jayesh Gaurav, Adv. For R-24. Mr. Priya Kumar, Adv. For R-25. Mr. Shashi Bhushan, Adv. For R-26. Mr. Rahul Choudhray, Adv. In M.A 421/2014. Ms. Yogmaya Agnihotri, Adv. For CECB.	
6.	Appeal No. 48(THC)/2012 (M.A No. 145/2013) (PH)	Puran Chand & Anr. Vs. State of H.P & Ors.	Mr. Mr. Ritwick Dutta, Adv. for the Applicant in Appeal No. 48(THC), 39(THC), 40(THC) and 41(THC) of 2012. Ms. P. Batra Singh, Adv. For R-5 in O.A. No. 48 of 2012(THC) & R-1 (in Appeal No. 6 of 2011 (T) Mr. Viplav Sharma, Adv. For R-3 in Appeal No. 6 of 2011 (THC) Mr. Suryanarayana Singh, Adv. For R-1, 2 & 5(in O.A. No. 39 to 41 of 2012(THC). Mr. B.V.Naren, Adv. For R-6 (in Appeal No. 48 of 2012(THC) Ministry of Water Resources. (in Appeal No. 6 of 2011 (T) Mr. Viplav Sharma, Adv. For R-7 in Appeal No. 48 of 2012(THC). Mr. Mehvish Khan, Adv. For R-3 (in Application no. 39 to 41/2012)	
7.	Original Application No. 39(THC) /2012 (PH)	Court on its own motion Vs. State of H.P & Ors.	-----do-----	
8.	Original Application No. 40(THC)/2012 (PH)	Court on its own motion Vs. State of H.P & Ors.	-----do-----	
9.	Original Application No. 41(THC)/2012	Court on its own motion Vs.	-----do-----	

	<b>(PH)</b>	State of H.P & Ors.		
10.	Appeal No. 6(T) /2011 (M.A No. 31/2012 to M.A.No. 36/2012 & M.A No. 50/2012 to M.A No.57/2012) <b>(PH)</b>	Durga Ram Sharma Vs. MOEF & Ors.	-----do-----	
11.	Original Application No.182/2013 & M.A.No.370/2014. <b>(PH)</b>	Randhir Singh (Sarpanch) & Ors. Vs. State of Haryana & Ors.	Mr. Akhil Sibal & Mr. Amer Mushtaq Salim, Adv. For the Applicant. Mr. Narender Hooda, Sr. Adv. & Mr. Vinit Malik, Adv. for R-1 to R-4. Mr. Dhruv Mehta, Sr. Adv. For R-5. Mr. B.V. Niren, Adv. for R-6. Ms. P. B. Singh, Adv. for R-7.	
12.	Original Application No.9/2014 & M.A.No.79/2014, M.A.No. 265/2014, M.A.No. 501/2014 & M.A.No. 634/2014.	Safal Bharat Guru Parampara Vs. State of Punjab & Ors.	Mr. Ajeya Bhardwaj, Adv. & Ms. Sangeeta Singh, Advs. For the Applicant. Mr. Anil Soni, Adv. for R-8. Mr. Ashok Aggarwal, Mr. Jaskirat Singh Sidhu, Mr. Jayant K. Sund and Mr. Sandeep Singh, Advs. For R-1 to 5. Mr. B.V. Niren, CGSC & Mr. Sanjay Upadhyay, Adv. For R-6 & 7. Mr. Sanjay Upadhyay, Adv. For R- 10.	

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